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## BEFORE THE AJUDICATING AUTHORITY (NATIONAL COMPANY LAW TRIBUNAL) AHMEDABAD BENCH AHMEDABAD

C.P. (I.B) No. 25/9/NCLT/AHM/2017

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

## ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 26.05.2017

Name of the Company:

RKS Advisors

V/s.

Reliance Defence & Engineering Ltd.

Section of the Companies Act:

Section 9 of the Insolvency and Bankrupcy

<u>Code</u>

S.NO. NAME (CAPITAL LETTERS) DESIGNATION REPRESENTATION SIGNATURE

1. Dhaval Dave

Sr. Adv

Respondent

2. Jaimin Dave

Advocate

Respondent

3. NAUIN PAHWA

ADVOCATES

APPLICANT

1/6 GIARGIT VYAS

## <u>OKDEK</u>

Learned Advocate Mr. Navin Pahwa with Learned Advocate Ms. Gargi Vyas present for Operational Creditor/ Petitioner. Learned Senior Advocate Mr. Dhaval Dave with Learned Advocate Mr. Jaimin Dave present for Corporate Debtor/ Respondent.

Reply filed by Respondents along with documents.

Heard arguments of Learned Counsel for petitioner and Learned Counsel for Respondent.

Orders reserved.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 26th day of May, 2017.